

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 453 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE COMPANY: Gram Vikas Navyuvak Laporiya Vs. Shri Hari Infra Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. Ayush Sharma, Advocate

For the Respondent (s) : None

ORDER

Though the affidavit of service has been filed the tracking report has not been annexed. The same be filed. To come up on 21st November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)